

In view of the above, the class IV employees either employed by District Youth Coordinators, prior to the formation of Sangathan, on daily wages or employed by the NYK Sangathan on contract basis, eversince 1987, cannot be regularized. The NYK Sangathan is an autonomous organisation and has its own Service Regulations wherein there is no such provision for regularization of its employees.

**Environmental Restrictions on Industries in Madhya Pradesh**

4382. SHRI VISHWESHWAR BHAGAT: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the names of districts in Madhya Pradesh in which the setting up of big industries have been restricted by his Ministry; and

(b) whether the Government propose to reconsider this decision with a view to develop these districts?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) The Ministry of Environment and Forests, Govt. of India have not restricted the setting up of big industries in any district of Madhya Pradesh.

(b) Does not arise.

[English]

**Villages covered under National Literacy Mission in Pauri Garhwal District**

4383. SHRI BHUWAN CHANDRA KHANDURI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of villages in Pauri Garhwal District covered under National literacy mission;

(b) whether Government have assigned the above task to voluntary organisations; and

(c) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Under the Centrally Sponsored Scheme of Rural Functional Literacy Project (RFLP), there was one project of 300 Adult Education Centres operating in Rikhnikhil, Pokhara and Akeshwar Blocks of Pauri Garhwal District. The Centre location is at village level which keeps on changing after saturating the area one after another.

(b) No, Sir.

(c) Does not arise.

**Welfare Scheme for the workers engaged in Village and Cottage Industries**

4384. SHRI BHUWAN CHANDRA KHANDURI: Will the Minister of LABOUR be pleased to state:

(a) the names of villages and cottage industries in Pauri Garhwal and Chamoli;

(b) the details of labour welfare schemes undertaken for the workers engaged in such industries;

(c) whether non-implementation of the welfare scheme is a great set back for the industry, leaving thereby the interest of the workers in jeopardy; and

(d) if so, the reasons for non-implementation of welfare schemes?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) to (d) The information is being collected and will be laid on the Table of the House.

**Expenditure on Official Residences of P.M. and Ministers**

4385. SHRI SYED SHAHABUDDIN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the expenditure on the maintenance, repair, renovation, re-construction and for furnishing the official

residence of the Prime Minister during 1989-90 and 1990-91;

(b) the corresponding expenditure for the residence of other members of the council of Ministers and all other VIPs of equivalent rank;

(c) the corresponding expenditure for the residence of other Members of Parliament; and

(d) per-capita expenditure incurred during 1990-91 on the categories in (b) and (c) respectively?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Expenditure of Rs. 46.50 lakhs and Rs. 72.57 lakhs was incurred during the years 1989-90 and 1990-91 respectively.

(b) The corresponding expenditure was Rs. 184.42 lakhs and Rs. 247.75 lakhs during 1989-90 and 1990-91 respectively.

(c) Rs. 337.38 lakhs during 1989-90 and Rs. 464.24 lakhs during 1990-91.

(d) The per capita expenditure incurred on Ministers and other VIPs of equivalent rank was Rs. 6.19 lakhs approximately and for Members of Parliament Rs. 0.56 lakh approximately.

#### **Tribal Sub-Plan**

4386. SHRI P. C. THOMAS: Will the Minister of WELFARE be pleased to state:

(a) whether the Government have allotted funds under tribal sub-plan for the development of roads in the hilly areas of Melukau in Kottayam district in Kerala during the last three years; and

(b) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) and (b) The requisite information has been called for from the State Government of Kerala.

#### **Rural Family Welfare Centre**

4387. SHRI SYED SHAHABUD-DIN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Rural Family Welfare Centres and sub-centres as on April 1, 1991 State-wise;

(b) the total allocations and actual expenditure during 1990-91 state-wise;

(c) the estimated expenditure for a standard or normal rural family welfare centre and sub-centre, with break-up by major heads like staff, building, medicines, etc.; and

(d) the allocation and expenditure made by the Union Government on mother and child health care programmes including universal immunization programme, blindness prevention programme, malaria control programme, leprosy control programme, tuberculosis control programme, and Kalazar control programme separately during 1990-91?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI-MATI D. K. THARA DEVI SIDDHARTHA): (a) State-wise number of Rural Family Welfare Centre and Sub-centres as on April, 1, 1991 is given in statement I below.

(b) Allocation and expenditure reported by the States for Rural Family Welfare Centre and Sub-centre is given in statement II below.

(c) Estimated expenditure for one Rural Family Welfare Centre and Sub-centre are approx. Rs. 3 lakhs and Rs. 0.26 lakh respectively which includes Salary, Contingency, Honorarium to helper, Medicines. Break-up on major components is given in statement III below.

(d) Allocation made by the Government and expenditure reported by the State Government on Mother and